Written Answers

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World Bank Assistance to CIL

- 524. SHRI NAMDEO DIWATHE: Will the Minister of COAL be pleased to state:
- (a) whether the Coal India Limited. with World Bank assistance, is taking several steps to mitigate pollution caused by coal mining and resettle and rehabilitate people displaced by the mining activity and undertake community development projects:
- (b) if so, the details of the projects envisaged and mines selected to be covered under these projects:
- (c) the details of the financial assistance sought from the World Bank for various coal mining prospects. project-wise: and
- (d) the reaction of World Bank thereto and the present status of each of the projects?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) to (d). While seeking loan for Coal Sector Rehabilitation Project (CSRP) from the World Bank. Coal India agreed to implement a project for mitigation of environmental and social impacts of coal mining. This project called "Environmental and Social Mitigation Project". (ESMP) is designed to strengthen Coal India's capability and to reinforce actions for mitigating environmental and social impacts in 25 mines initially identified for CSRP.

The World Bank has approved an IDA Credit of 43.3 Million SDR (US \$ 63 million) for "Coal Sector Environmental and Social Mitigation Project" of Coal India Ltd. The project inter-alia envisages carrying out Environment Action Plans. Rehabilitation Action Plans etc. at 25 identified coal projects of CIL. The details of the projects under the ESMP and the IDA Credit for these are given below

Nam	e of the project	IDA Credit US \$ Million
1		2
	CCL	
1.	K.D. Hesalong OCP	1.70
2.	Parej East OCP	1.49
3.	Rajrappa OCP	1.20
	WCL	
4.	Durgapur OCP	0.74
5.	Niljai OCP	0.84
6.	Padampur OCP	0.74
7.	Sasti OCP	0.84
8.	Umrer OCP	ى 0.75
	SECL	·
9.	Bisrampur OCP	2.80
10.	Dhanpuri OCP	1.30
11.	Dipka OCP	2.85
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1		2
12.	Kusmunda OCP	1.70
13.	Manikpur OCP	0.90
14.	Gevra OCP	0.80
	NCL	
15.	Nigahi OCP	2.50
16.	Dudhichua OCP	2.73
17.	Bina OCP	1.90
18.	Jayant OCP	3.00
19.	Jhingurda OCP	1.70
	MCL	
20.	Lakhanpur OCP	1.70
21.	Samleswari OCP	1.70
2 2.	Ananta OCP	0.90
23.	Bharatpur OCP	1.50
24.	Belpahar OCP	1.75
25.	Jagannath OCP	1.40
	Corporate	23.57
	Total	63.00

Duty on Import of Newsprint

525. SHRI BANWARI LAL PUROHIT :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI PRABHU DAYAL KATHERIA :
DR. LAXMINARAYAN PANDEY :
SHRI RAJENDRA AGNIHOTRI :

Will the Minister of FINANCE be pleased to state :

- (a) whether the Government have legied duty on the import of newsprint;
- (b) if so, the details thereof and whether this import duty has been levied as a post-budget measure:
- (c) the reasons for imposition of the duty and its impact on the newspaper industry particularly the medium, vernacular and small newspaper:
- (d) whether the newspaper industry has made any representation to the Government about it: and
- (e) if so, the action taken by the Government in the matter?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b). Yes, Sir. With effect from 29th October. 1996. the Government have imposed an import duty of 10% ad valorem on newsprint.

(c) Since 1995, there has been an appreciable fall in the price of imported newsprint. The prince of imported newsprint which was in the range of US \$ 1000 per tonne in May 1995, was ruling at around US \$ 450-500 per tonne in September-October, 1996. The landed cost of imported newsprint is appreciably lower than the cost of production of indigenous thus making indigenous units unviable. Keeping these factors in